

CHAPTER 56

Wadding, felt and nonwovens; special yarns; twine, cordage, ropes and cables and articles thereof

NOTES

1. This Chapter does not cover:

(a) wadding, felt or nonwovens, impregnated, coated or covered with substances or preparations (*e.g.*, perfumes or cosmetics of Chapter 33, soaps or detergents of heading 3401, polishes, creams or similar preparations of heading 3405, fabric softeners of heading 3809) where the textile material is present merely as a carrying medium;

(b) textile products of heading 5811;

(c) natural or artificial abrasive powder or grain, on a backing of felt or nonwovens (heading 6805);

(d) agglomerated or reconstituted mica, on a backing of felt or nonwovens (heading 6814);

(e) metal foil on a backing of felt or nonwovens (generally section XIV or XV).

(f) Sanitary towels (pads) and tampons, napkins and napkin liners for babies and similar articles of heading 9619.

2. The term “felt” includes needleloom felt and fabrics consisting of a web of textile fibres the cohesion of which has been enhanced by a stitch-bonding process using fibres from the web itself.

3. Headings 5602 and 5603 cover respectively felt and nonwovens, impregnated, coated, covered or laminated with plastics or rubber whatever the nature of these materials (compact or cellular).

Heading 5603 also includes nonwovens in which plastics or rubber forms the bonding substance.

Headings 5602 and 5603 do not, however, cover:

(a) felt impregnated, coated, covered or laminated with plastics or rubber, containing 50 per cent. or less by weight of textile material or felt completely embedded in plastics or rubber (Chapter 39 or 40);

(b) nonwovens, either completely embedded in plastics or rubber, or entirely coated or covered on both sides with such materials, provided that such coating or covering can be seen with the naked eye with no account being taken of any resulting change of colour (Chapter 39 or 40); or

(c) plates, sheets or strip of cellular plastics or cellular rubber combined with felt or nonwovens, where the textile material is present merely for reinforcing purposes (Chapter 39 or 40).

4. Heading 5604 does not cover textile yarn, or strip or the like of heading 5404 or 5405, in which the impregnation, coating or covering cannot be seen with the naked eye (usually Chapters 50 to 55); for the purpose of this provision, no account should be taken of any resulting change of colour.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5601	WADDING OF TEXTILE MATERIALS AND ARTICLES THEREOF; TEXTILE FIBRES, NOT EXCEEDING 5 MM IN LENGTH (FLOCK), TEXTILE DUST AND MILL NEPS		
5601 10 00	- Omitted		
	- <i>Wadding; other articles of wadding:</i>		
5601 21	-- <i>Of cotton:</i>		
5601 21 10	--- Absorbent cotton wool	kg.	12.5%
5601 21 90	--- Other	kg.	12.5%
5601 22 00	-- Of man-made fibres	kg.	12.5%
5601 29 00	-- Other	kg.	12.5%
5601 30 00	- Textile flock and dust and mill neps	kg.	12.5%
5602	FELT, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED		
5602 10 00	- Needleloom felt and stitch-bonded fibre fabrics	kg.	12.5%
	- <i>Other felt, not impregnated, coated, covered or laminated:</i>		
5602 21 00	-- Of wool or fine animal hair	kg.	12.5%
5602 29	-- <i>Of other textile materials :</i>		
5602 29 10	--- For machines other than cotton machinery	kg.	12.5%
5602 29 20	--- Of jute (including blended or union jute), other than for machinery	kg.	12.5%
5602 29 90	--- Other	kg.	12.5%
5602 90	- Other	kg.	12.5%
5602 90 10	--- Of Rubberised coir, needled felt.	kg.	12.5%
5602 90 90	--- Other	kg.	12.5%
5603	NONWOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED		
	- <i>Of man-made filaments:</i>		
5603 11 00	-- Weighing not more than 25 g/m ²	kg.	12.5%
5603 12 00	-- Weighing more than 25 g/m ² but not more than 70 g/m ²	kg.	12.5%
5603 13 00	-- Weighing more than 70 g/m ² but not more than 150 g/m ²	kg.	12.5%
5603 14 00	-- Weighing more than 150 g/m ²	kg.	12.5%
	- <i>Other :</i>		
5603 91 00	-- Weighing not more than 25 g/m ²	kg.	12.5%
5603 92 00	-- Weighing more than 25 g/m ² but not more than 70 g/m ²	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5603 93 00	-- Weighing more than 70 g/m ² but not more than 150 g/m ²	kg.	12.5%
5603 94 00	-- Weighing more than 150 g/m ²	kg.	12.5%
5604	RUBBER THREAD AND CORD, TEXTILE COVERED; TEXTILE YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS		
5604 10 00	- Rubber thread and cord, textile covered	kg.	12.5%
5604 90 00	- Other	kg.	12.5%
5605	METALLISED YARN, WHETHER OR NOT GIMPED BEING TEXTILE YARN, OR STRIP OR THE LIKE OF HEADING 5404 OR 5405, COMBINED WITH METAL IN THE FORM OF THREAD, STRIP OR POWDER OR COVERED WITH METAL		
5605 00	- <i>Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal:</i>		
5605 00 10	--- Real zari thread (gold) and silver thread combined with textile thread	kg.	12.5%
5605 00 20	--- Imitation zari thread	kg.	12.5%
5605 00 90	--- Other	kg.	12.5%
5606	GIMPED YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, GIMPED (OTHER THAN THOSE OF HEADING 5605 AND GIMPED HORSEHAIR YARN); CHENILLE YARN (INCLUDING FLOCK CHENILLE YARN); LOOP WALE-YARN		
5606 00	- <i>Gimped yarn, and strip and the like of heading 5404 or 5405, gimped (other than those of heading 5605 and gimped horsehair yarn); chenille yarn (including flock chenille yarn); loop wale-yarn:</i>		
5606 00 10	--- Trimmings, of cotton	kg.	12.5%
5606 00 20	--- Trimmings, of man-made fibres	kg.	12.5%
5606 00 30	--- Trimmings, of zari	kg.	12.5%
5606 00 90	--- Other	kg.	12.5%
5607	TWINE, CORDAGE, ROPES AND CABLES, WHETHER OR NOT PLAITED OR BRAIDED AND WHETHER OR NOT IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- <i>Of sisal or other textile fibres of the genus Agave:</i>		
5607 21 00	-- Binder or baler twine	kg.	12.5%
5607 29 00	-- Other	kg.	12.5%
5607 30 00	- Of abaca (Manila hemp or <i>Musa textillis</i> Nee) or other hard (leaf) fibres	kg.	12.5%
	- <i>Of polyethylene or polypropylene:</i>		
5607 41 00	-- Binder or baler twine	kg.	12.5%
5607 49 00	-- Other	kg.	12.5%
5607 50	- <i>Of other synthetic fibres:</i>		
5607 50 10	--- Nylon fish net twine	kg.	12.5%
5607 50 20	--- Nylon tyre cord	kg.	12.5%
5607 50 30	--- Viscose tyre cord	kg.	12.5%
5607 50 40	--- Nylon rope	kg.	12.5%
5607 50 90	--- Other	kg.	12.5%
5607 90	- <i>Other :</i>		
5607 90 10	--- Coir, cordage and ropes, other than of cotton	kg.	12.5%
5607 90 20	--- Cordage, cable, ropes and twine, of cotton	kg.	12.5%
5607 90 90	--- Other	kg.	12.5%
5608	KNOTTED NETTING OF TWINE, CORDAGE OR ROPE; MADE UP FISHING NETS AND OTHER MADE UP NETS, OF TEXTILE MATERIALS		
	- <i>Of man-made textile materials:</i>		
5608 11	-- <i>Made up fishing nets:</i>		
5608 11 10	--- Made up fishing nets of nylon	kg.	12.5%
5608 11 90	--- Other	kg.	12.5%
5608 19 00	-- Other	kg.	12.5%
5608 90	- <i>Other:</i>		
5608 90 10	--- Of cotton	kg.	12.5%
5608 90 20	--- Of jute	kg.	12.5%
5608 90 90	--- Other	kg.	12.5%
5609	ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED		
5609 00	- <i>Articles of yarn, strip or the like of heading 5404 or 5405, twine, cordage, rope or cables, not elsewhere specified or included:</i>		
5609 00 10	--- Products of coir	kg.	12.5%
5609 00 20	--- Articles made up of cotton yarn	kg.	12.5%
5609 00 30	--- Articles made up of jute	kg.	12.5%
5609 00 90	--- Other	kg.	12.5%

For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.

CHAPTER 57

Carpets and other textile floor coverings

NOTES

1. For the purposes of this Chapter, the term “carpets and other textile floor coverings” means floor coverings in which textile materials serve as the exposed surface of the article when in use and includes articles having the characteristics of textile floor coverings but intended for use for other purposes.

2. This Chapter does not cover floor covering underlays.

3. *Omitted

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5701	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, KNOTTED, WHETHER OR NOT MADE UP		
5701 10 00	- Of wool or fine animal hair	m ²	12.5%
5701 90	- <i>Of other textile materials:</i>		
5701 90 10	--- Of cotton	m ²	12.5%
5701 90 20	--- Of coir including geo textile	m ²	12.5%
5701 90 90	--- Other	m ²	12.5%
5702	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, WOVEN, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP, INCLUDING “KELEM”, “SCHUMACKS”, “KARAMANIE” AND SIMILAR HAND-WOVEN RUGS		
5702 10 00	- “Kelem”, “Schumacks”, “Karamanie” and similar hand-woven rugs	m ²	12.5%
5702 20	- <i>Floor coverings of coconut fibres (coir):</i>		
5702 20 10	--- Coir matting, woven	m ²	12.5%
5702 20 20	--- Coir carpets and other rugs	m ²	12.5%
5702 20 90	--- Other	m ²	12.5%
5702 31	-- <i>Of wool or fine animal hair:</i>		
5702 31 10	--- Carpets	m ²	12.5%
5702 31 20	--- Druggets	m ²	12.5%
5702 31 30	--- Mats and matting	m ²	12.5%
5702 31 40	--- Carpeting, floor rugs and the like	m ²	12.5%
5702 31 90	--- Other	m ²	12.5%
5702 32	-- <i>Of man-made textile material:</i>		
5702 32 10	--- Carpets, carpeting and rugs and the like	m ²	12.5%
5702 32 20	--- Mats and matting	m ²	12.5%
5702 32 90	--- Other	m ²	12.5%
5702 39	-- <i>Of other textile materials:</i>		

*Note 3 Omitted vide Notifn. No.19/2005, dt. 5.5.2005

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5702 39 10	--- Carpets and other floor coverings other than durries of cotton	m ²	12.5%
5702 39 20	--- Carpets and other floor coverings, of silk - <i>Other, of pile construction, made up:</i>	m ²	12.5%
5702 41	-- <i>Of wool or fine animal hair:</i>		
5702 41 10	--- Carpets	m ²	12.5%
5702 41 20	--- Druggets	m ²	12.5%
5702 41 30	--- Mats and matting	m ²	12.5%
5702 41 40	--- Other	m ²	12.5%
5702 42	-- <i>Of man made textile materials:</i>		
5702 42 10	--- Carpets, carpeting and rugs	m ²	12.5%
5702 42 20	--- Mats and mattings	m ²	12.5%
5702 42 30	--- Carpets, rugs and mats of Handloom	m ²	12.5%
5702 42 90	--- Other	m ²	12.5%
5702 49	-- <i>Of other textile materials:</i>		
5702 49 10	--- Carpets and other floor coverings other than durries of cotton	m ²	12.5%
5702 49 20	--- Carpets and other floor coverings, of silk	m ²	12.5%
5702 49 90	--- Other	m ²	12.5%
5702 50	- <i>Other, not of pile construction, not made up:</i> --- <i>Of man-made textile materials:</i>		
5702 50 21	---- Carpets, Carpeting and rugs	m ²	12.5%
5702 50 22	---- Mats and matting	m ²	12.5%
5702 50 29	--- Other --- <i>Of other textile materials:</i>	m ²	12.5%
5702 50 31	---- Carpets and other floor coverings, of cotton other than durries	m ²	12.5%
5702 50 32	---- Carpets and other floor coverings, of silk	m ²	12.5%
5702 50 33	---- Place mat and other similar goods	m ²	12.5%
5702 50 39	---- Other - <i>Other, not of pile construction, made up:</i>	m ²	12.5%
5702 91	-- <i>Of wool or fine animal hair:</i>		
5702 91 10	--- Carpets	m ²	12.5%
5702 91 20	--- Druggets	m ²	12.5%
5702 91 30	--- Mats and matting	m ²	12.5%
5702 91 40	--- Other	m ²	12.5%
5702 92	-- <i>Of man-made textile materials:</i>		
5702 92 10	--- Carpets, carpeting and rugs	m ²	12.5%
5702 92 20	--- Mats and mattings	m ²	12.5%
5702 92 90	--- Other	m ²	12.5%
5702 99	-- <i>Of other textile materials:</i>		
5702 99 10	--- Carpets and other floor coverings, of cotton other than durries	m ²	12.5%
5702 99 20	--- Carpets and other floor coverings, of silk	m ²	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5702 99 90	--- Other	m ²	12.5%
5703	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, TUFTED, WHETHER OR NOT MADE UP		
5703 10	- <i>Of wool or fine animal hair:</i>		
5703 10 10	--- Carpets	m ²	12.5%
5703 10 20	--- Mats and matting	m ²	12.5%
5703 10 90	--- Other	m ²	12.5%
5703 20	- <i>Of nylon or other polyamides:</i>		
5703 20 10	--- Carpets, carpeting and rugs	m ²	12.5%
5703 20 20	--- 100% polyamide tufted velour, cut pile or loop pile carpet mats with jute, rubber latex or PU foam backing	m ²	12.5%
5703 20 90	--- Other	m ²	12.5%
5703 30	- <i>Of other man-made textile materials:</i>		
5703 30 10	--- Carpets, carpeting and rugs	m ²	12.5%
5703 30 20	--- 100% polypropylene carpet mats with jute, rubber, latex or PU foam backing	m ²	12.5%
5703 30 90	--- Other	m ²	12.5%
5703 90	- <i>Of other textile materials:</i>		
5703 90 10	--- Carpets and other floor coverings, of cotton, other than durries	m ²	12.5%
5703 90 20	--- Carpets and floor coverings of Coir	m ²	12.5%
5703 90 90	--- Other	m ²	12.5%
5704	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, OF FELT, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP		
5704 10 00	- Tiles, having a maximum surface area of 0.3 m ²	m ²	12.5%
5704 90	- <i>Other:</i>		
5704 90 10	--- Cotton	m ²	12.5%
5704 90 20	--- woollen, other than artware	m ²	12.5%
5704 90 90	--- Other	m ²	12.5%
5705	OTHER CARPETS AND OTHER TEXTILE FLOOR COVERINGS, WHETHER OR NOT MADE UP		
5705 00	- <i>Other carpets and other textile floor coverings, whether or not made up:</i>		
	--- <i>Carpets:</i>		
5705 00 11	---- Of silk	m ²	12.5%
5705 00 19	---- Other	m ²	12.5%
	--- <i>Durries:</i>		
5705 00 21	---- Durries cotton	m ²	12.5%
5705 00 22	---- Durries of man-made fibres	m ²	12.5%
5705 00 23	---- Durries of wool	m ²	12.5%
5705 00 24	---- Cotton Durries of handloom (including Chindi Durries, Cotton Chenille Durries, Rag Rug Durrie,	m ²	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	Printed Durries, Druggets)		
5705 00 29	---- Other	m ²	12.5%
	--- <i>Of jute:</i>		
5705 00 31	---- Of blended jute	m ²	12.5%
5705 00 32	---- Of coir jute	m ²	12.5%
5705 00 39	---- Other	m ²	12.5%
	--- <i>Carpets, carpeting, rugs, mats and mattings:</i>		
5705 00 41	---- knitted	m ²	12.5%
5705 00 42	---- Mats and mattings including Bath Mats, where cotton predominates by weight, of Handloom, Cotton Rugs of Handloom	m ²	12.5%
5705 00 49	---- Other	m ²	12.5%
5705 00 90	--- Other	m ²	12.5%

For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.

CHAPTER 58

*Special woven fabrics; tufted textile fabrics; lace; tapestries;
trimmings; embroidery*

NOTES

1. This Chapter does not apply to textile fabrics referred to in Note 1 to Chapter 59, impregnated, coated, covered or laminated, or to other goods of Chapter 59.

2. Heading 5801 also includes woven weft pile fabrics which have not yet had the floats cut, at which stage they have no pile standing up.

3. For the purposes of heading 5803, "gauze" means a fabric with a warp composed wholly or in part of standing or ground threads and crossing or doup threads which cross the standing or ground threads making a half turn, a complete turn or more to form loops through which weft threads pass.

4. Heading 5804 does not apply to knotted net fabrics of twine, cordage or rope, of heading 5608.

5. For the purposes of heading 5806, the expression "narrow woven fabrics" means:

(a) woven fabrics of a width not exceeding 30 cm, whether woven as such or cut from wider pieces, provided with selvages (woven, gummed or otherwise made) on both edges;

(b) tubular woven fabrics of a flattened width not exceeding 30 cm; and

(c) bias binding with folded edges, of a width when unfolded not exceeding 30 cm.

Narrow woven fabrics with woven fringes are to be classified in heading 5808.

6. In heading 5810, the expression "embroidery" means, *inter alia*, embroidery with metal or glass thread on a visible ground of textile fabric, and sewn appliqué work of sequins, beads or ornamental motifs of textile or other materials. The heading does not apply to needlework tapestry (heading 5805).

7. In addition to the products of heading 5809, this Chapter also includes articles made of metal thread and of a kind used in apparel, as furnishing fabrics or for similar purposes.

8. In relation to fabrics falling under this Chapter, bleaching, mercerizing, dyeing, printing, waterproofing, shrink-proofing, tentering, heat-setting, crease resistant, organdie processing or* any other process or any one or more of these processes shall amount to 'manufacture'.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5801	WOVEN PILE FABRICS AND CHENILLE FABRICS, OTHER THAN FABRICS OF HEADING 5802 OR 5806		
5801 10 00	- Of wool or fine animal hair	m ²	12.5%
	- <i>Of cotton:</i>		
5801 21 00	-- Uncut weft pile fabrics	m ²	12.5%
5801 22	-- <i>Cut corduroy:</i>		
5801 22 10	--- Solely of cotton	m ²	12.5%
5801 22 90	--- Other	m ²	12.5%

*Vide Notifn. No.19/2005, dt. 5.5.2005

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5801 23 00	-- Other weft pile fabrics	m ²	12.5%
5801 24 00	Omitted		
5801 25 00	Omitted		
5801 26 00	-- <i>Chenille fabrics</i>	m ²	12.5%
5801 27	-- <i>Warp pile fabrics:</i>		
5801 27 10	--- Warp pile fabrics, "epingle" (uncut)	m ²	12.5%
5801 27 20	--- Warp pile fabrics, cut	m ²	12.5%
5801 27 90	--- Other	m ²	12.5%
	- <i>Of man-made fibres:</i>		
5801 31 00	-- Uncut weft pile fabrics	m ²	12.5%
5801 32 00	-- Cut corduroy	m ²	12.5%
5801 33 00	-- Other weft pile fabrics	m ²	12.5%
5801 34	<i>Omitted</i>		
5801 34 10	Omitted		
5801 34 90	Omitted		
5801 35 00	Omitted		
5801 36	-- <i>Chenille fabrics:</i>		
5801 36 10	--- Carduroys	m ²	12.5%
5801 36 90	--- Other	m ²	12.5%
5801 37	-- <i>Warp pile fabrics:</i>		
	--- Warp pile fabrics, "epingle" (uncut) :		
5801 37 11	---- Velvet	m ²	12.5%
5801 37 19	---- Other	m ²	12.5%
5801 37 20	--- Warp pile fabrics, cut	m ²	12.5%
5801 37 90	--- Other	m ²	12.5%
5801 90	-- <i>Of other textile materials:</i>		
5801 90 10	--- Pile fabrics and chenille fabrics of silk containing more than 50% by weight of silk, but not containing wool or hair	m ²	12.5%
5801 90 90	--- Pile fabrics and chenille fabrics not elsewhere specified or included	m ²	12.5%
5802	TERRY TOWELLING AND SIMILAR WOVEN TERRY FABRICS, OTHER THAN NARROW FABRICS OF HEADING 5806; TUFTED TEXTILE FABRICS, OTHER THAN PRODUCTS OF HEADING 5703		
	- <i>Terry towelling and similar woven terry fabrics, of cotton:</i>		
5802 11 00	-- Unbleached	m ²	12.5%
5802 19	-- <i>Other:</i>		
5802 19 10	--- Bleached	m ²	12.5%
5802 19 20	--- Piece dyed	m ²	12.5%
5802 19 30	--- Yarn dyed	m ²	12.5%
5802 19 40	--- Printed	m ²	12.5%
5802 19 50	--- Of Handloom	m ²	12.5%
5802 19 90	--- Other	m ²	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5802 20 00	- Terry towelling and similar woven terry fabrics, of other textile materials	m ²	12.5%
5802 30 00	- Tufted textile fabrics	m ²	12.5%
5803	GAUZE, OTHER THAN NARROW FABRICS OF HEADING 5806		
5803 00	- <i>Gauze, other than narrow fabrics of heading 5806</i> :		
	--- <i>Of cotton:</i>		
5803 00 11	---- Unbleached	m ²	12.5%
5803 00 12	---- Bleached	m ²	12.5%
5803 00 13	---- Piece dyed	m ²	12.5%
5803 00 14	---- Yarn dyed	m ²	12.5%
5803 00 15	---- Printed	m ²	12.5%
5803 00 19	---- Other	m ²	12.5%
	--- <i>Of other textile materials:</i>		
5803 00 91	---- Of silk or silk waste	m ²	12.5%
5803 00 92	---- Of synthetic fiber	m ²	12.5%
5803 00 93	---- Of artificial fibre	m ²	12.5%
5803 00 99	---- Other	m ²	12.5%
5804	TULLES AND OTHER NET FABRICS, NOT INCLUDING WOVEN, KNITTED OR CROCHETED FABRICS; LACE IN THE PIECE, IN STRIPS OR IN MOTIFS, OTHER THAN FABRICS OF HEADINGS 6002 TO 6006		
5804 10	- <i>Tulles and other net fabrics:</i>		
5804 10 10	--- Of cotton	kg.	12.5%
5804 10 90	--- Other	kg.	12.5%
	- <i>Mechanically made lace:</i>		
5804 21 00	-- Of man-made fibres	kg.	12.5%
5804 29	-- <i>Of other textile materials:</i>		
5804 29 10	--- Of cotton	kg.	12.5%
5804 29 90	--- Other	kg.	12.5%
5804 30 00	- Hand-made lace	kg.	Nil
5805	HAND-WOVEN TAPESTRIES OF THE TYPE GOBELINS, FLANDERS, AUBUSSON, BEAUVAIS AND THE LIKE, AND NEEDLE-WORKED TAPESTRIES (FOR EXAMPLE, PETIT POINT, CROSS STITCH), WHETHER OR NOT MADE UP		
5805 00	- <i>Hand-woven tapestries of the type gobelins, flanders, aubusson, beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up:</i>		
5805 00 10	--- Tapestries hand made or needle worked by hand, of cotton	kg.	6%
5805 00 20	--- Tapestries of jute	kg.	6%
5805 00 90	--- Other	kg.	6%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5806	NARROW WOVEN FABRICS OTHER THAN GOODS OF HEADING 5807; NARROW FABRICS CONSISTING OF WARP WITHOUT WEFT ASSEMBLED BY MEANS OF AN ADHESIVE (BOLDUCS)		
5806 10 00	- Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	kg.	12.5%
5806 20 00	- Other woven fabrics, containing by weight 5% or more of elastomeric yarn or rubber thread	kg.	12.5%
	- <i>Other woven fabrics:</i>		
5806 31	-- <i>Of cotton:</i>		
5806 31 10	--- Typewriter ribbon cloth	kg.	12.5%
5806 31 20	--- Newar cotton	kg.	12.5%
5806 31 90	--- Other	kg.	12.5%
5806 32 00	-- Of man-made fibres	kg.	12.5%
5806 39	-- <i>Of other textile materials:</i>		
5806 39 10	--- Goat hair puttis tape	kg.	12.5%
5806 39 20	--- Jute webbing	kg.	12.5%
5806 39 30	--- Other narrow fabrics of jute	kg.	12.5%
5806 39 90	--- Other	kg.	12.5%
5806 40 00	- Fabrics consisting of warp without weft assembled by means of an adhesive (bolducs)	kg.	12.5%
5807	LABELS, BADGES AND SIMILAR ARTICLES OF TEXTILE MATERIALS, IN THE PIECE, IN STRIPS OR CUT TO SHAPE OR SIZE, NOT EMBROIDERED		
5807 10	- <i>Woven:</i>		
5807 10 10	--- Of cotton	kg.	6%
5807 10 20	--- Of man-made fibre	kg.	6%
5807 10 90	--- Other	kg.	6%
5807 90	- <i>Other:</i>		
5807 90 10	--- Felt or non-woven	kg.	6%
5807 90 90	--- Other	kg.	6%
5808	BRAIDS IN THE PIECE; ORNAMENTAL TRIMMINGS IN THE PIECE, WITHOUT EMBROIDERY, OTHER THAN KNITTED OR CROCHETED; TASSELS, POMPONS AND SIMILAR ARTICLES		
5808 10	- <i>Braids, in the piece:</i>		
5808 10 10	--- Of cotton	kg.	12.5%
5808 10 90	--- Other	kg.	12.5%
5808 90	- <i>Other:</i>		
5808 90 10	--- Tapes, ornamental or cotton	kg.	12.5%
5808 90 20	--- Hair band of narrow fabrics	kg.	12.5%
5808 90 30	--- Other braids	kg.	12.5%
5808 90 40	--- Ribbons of rayon with ornamental trimmings	kg.	12.5%
5808 90 50	--- Saree falls, borders (other than zari), frings	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
5808 90 60	of cotton --- Saree falls, borders (other than zari), frings of man-made fibre	kg.	12.5%
5808 90 90	--- Other	kg.	12.5%
5809	WOVEN FABRICS OF METAL THREAD AND WOVEN FABRICS OF METALLISED YARN OF HEADING 5605, OF A KIND USED IN APPAREL, AS FURNISHING FABRICS OR FOR SIMILAR PURPOSES, NOT ELSEWHERE SPECIFIED OR INCLUDED		
5809 00	- <i>Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 5605, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included:</i>		
5809 00 10	--- Zari border	kg.	12.5%
5809 00 90	--- Other	kg.	12.5%
5810	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS		
5810 10 00	- Embroidery without visible ground - <i>Other embroidery:</i>	kg.	12.5%
5810 91 00	-- Of cotton	kg.	12.5%
5810 92	-- <i>Of man-made fibres :</i>		
5810 92 10	--- Embroidered badges, motifs and the like	kg.	12.5%
5810 92 90	--- Other	kg.	12.5%
5810 99 00	-- Of other textile materials	kg.	12.5%
5811	QUILTED TEXTILE PRODUCTS IN THE PIECE, COMPOSED OF ONE OR MORE LAYERS OF TEXTILE MATERIALS ASSEMBLED WITH PADDING BY STITCHING OR OTHERWISE, OTHER THAN EMBROIDERY OF HEADING 5810		
5811 00	- <i>Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810:</i>		
5811 00 10	--- Kantha (multilayer stitched textile fabrics in piece used for bedding, mattress pads or clothing)	m ²	12.5%
5811 00 20	--- Quilted wadding	m ²	12.5%
5811 00 90	--- Other	m ²	12.5%

- For rates of additional duties of excise under Additional Duties of Excise (Goods of Special Importance) Act, 1957 on specified goods of this Chapter - please see Appendix I.
- For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.